



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.11.2025

NOTICE

Please take notice that the following matter listed in the Court – III on 12.11.2025 was not taken up. The next date of Hearing in the matter is **27.11.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 368 of 2025 Part Heard	Rajender Prasad Mittal Vs. Jaikrishan Estates Pvt. Ltd.	Kunal Godhwani	Sandeep Bhuraria Vaishnavi Prakash

By order of Hon'ble Chairperson

-Sd/-

Registrar (I/c)